

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1165 of 2019

IN THE MATTER OF:

Kari Venkateswarlu, Liquidator

...Appellant

Versus

Keshan Trading Corporation

...Respondent

For Appellant: Mr. S. K. Patjonhi, Advocate.

For Respondent: Mr. K. K. Putra, Advocate.

ORDER

13.03.2020 Tribunal busy with hearing matters. No time. The matter is adjourned.

List the Appeal 'For Admission (After Notice)' on **16th April, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)